1	2	3	4
7.	Kodra-Allahabad	25	
8.	Ponghat-Allahabad	10	
9.	Naini-Allahabad	20	
10.	Salori (Allahabad)	14	
11.	Dinapur (Varanasi)	140	
12.	Garhmukteswar	9	
13.	Moradabad	58	
14.	Kannauj	13	
15.	Narora	4	
	West Bengal	43.23	
16.	Gayeshpur	8.23	
17.	Kalyani	4	17
18.	Bhatpara	31	
	Haryana	70	75
19.	Panipat-Haryana	45	45
20.	Sonipat-Haryana	25	30
	Total	468.19	92

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Compensation for land acquisition for water reservoir

†1567. SHRI RAJMANI PATEL: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the Ministry has acquired farmers' land in 2008-09 for setting up Jamunihan reservoir at village Kumhari, district Schehadal, Madhya Pradesh;

(b) if so, the details of number of farmers belonging to Scheduled Tribes, Backward and General categories, respectively and the time by when compensation for land paid to them alongwith details of amount and basis for compensation; and

(c) details of extent to which the dam has been constructed and by when the same would be completed cost to be incurred thereon, the area of land irrigated therefrom and the land area to be submerged in the process?

[†] Original notice of the question was received in Hindi.

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THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) As informed by the Government of Madhya Pradesh (MP), administrative approval for the construction of Jamunihan tank at village Kumhari of Shahdol District, MP was accorded by the State Government for \gtrless 99.14 lakh and 100 hectare of land is planned to be irrigated by this scheme.

Award for acquisition of 25.535 hectare of land was made by the State Government but due to farmers' opposition, land could not be acquired.

Twenty-three (23) farmers were covered under the Award including 21 from Scheduled Tribe and one each from Scheduled Caste and Other Backward Class. The total amount of compensation sanctioned was \gtrless 43.2 lakh but farmers did not accept it. In view of that project work could not be started.

Irrigation project under PMKSY

†1568. SHRI RAM NATH THAKUR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Government is planning to expand the irrigated area under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY);

(b) if so, the details thereof; and

(c) the names of districts of Bihar where work is in progress under PMKSY?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) During 2016-17, ninety-nine (99) on-going Major/Medium Irrigation (MMI) projects under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)-Accelerated Irrigation Benefits Programme (AIBP) having ultimate irrigation potential of 76.03 lakh hectare and balance estimated cost of ₹ 77595 crore (Central Assistance component of ₹ 31342 crore) have been prioritized in consultation with States for completion in phases upto December, 2019 along with their Command Area Development and Water Management (CADWM) works. Funding mechanism through NABARD has also been approved by the Government for both Central and State share.

(c) Out of 99 prioritized projects, two projects are in Bihar namely, Durgawati and Punpun. Durgawati project benefits the districts of Rohtas, Kaimur and Punpun project benefits the districts of Patna, Gaya and Jahanabad of Bihar State.

[†] Original notice of the question was received in Hindi.